

common household remedies" to the general public, especially in rural areas.

- (3) A copy of the Interim Report of the Committee on Drugs and Pharmaceuticals on quality control of drugs and related matters.
- (4) A statement regarding Interim Report of the Committee on Drugs and Pharmaceuticals on quality control of drugs and related matters.
- (5) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (3) above.

[Placed in Library. See No. LT-9298/75.]

ORDERS OF DELIMITATION COMMISSION AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): I beg to lay on the Table:

- (1) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under Sub-section (3) of section 10 of the Delimitation Act, 1972.
 - (i) Order No. 80 of the Delimitation Commission in respect of the State of Maharashtra, published in Notification No. S.O. 702(E) in Gazette of India dated the 7th December, 1974.
 - (ii) Order No. 35 of the Delimitation Commission in respect of the State of Meghalaya, published in Notification No. S.O. 98(E) in Gazette of India dated the 15th February, 1975.

(iii) Order No. 38 of the Delimitation Commission in respect of the State of Bihar, published in Notification No. S.O. 130(E) in Gazette of India dated the 10th March, 1975.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Orders mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-9299/75.]

NATIONAL SAVINGS CERTIFICATES (FIFTH ISSUE) (AMENDMENT) RULES, EMERGENCY RISKS (GOODS) INSURANCE (AMENDMENT) SCHEME, AND EMERGENCY RISKS (UNDERTAKINGS) INSURANCE (AMENDMENT) SCHEME

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the table:

- (1) A copy of the National Savings Certificates (Fifth Issue) (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G S.R. 148(E) in Gazette of India dated the 13th March, 1975, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-9300/75.]
- (2) A copy of the Emergency Risks (Goods) Insurance (Amendment) Scheme, 1975 (Hindi and English versions) published in Notification No. S.O. 143(E) in Gazette of India dated the 18th March, 1975, under subsection (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971. [Placed in Library. See No. LT-9300/75.]